

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

122. I.A. 3753/2023

I.A. 2863/2023

I.A. 731/2023

I.A. 2939/2022

IN

C.P.(IB)-2915(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: M/s. Finquest Financial Solutions Pvt Ltd.

V/s.

Ballarpur Industries Ltd

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Mr. Somesh Srivastava, Advocate i/b TRILEGAL for Respondent No. 2 (Erstwhile RP) in IA No. 3753 of 2023, Adv. Anu C. Kaladharan i/b Adv. Anjali Neel Helekar for R. Nos. 1 and 3 in IA No. 731 of 2023, Adv. Saurabh Sai Ganesan a/w Adv. Supriya Majumdar for the Applicant in I.A. 2863/2023, I.A. 731/2023, I.A. 2939/2022 and R-1 in I.A. 3753/2023 Adv. Malini Rai for R-3, Adv. Shraddha Talakal for R-5 are present.

**I.A. 3753/2023**

1. Proxy Counsel, Mr. Salfarm Khan seeks three weeks' time to file rejoinder stating that the reply was received on 01.04.2024. It is from the record that Vakalatnama has been executed in favour of Adv. A.V. Subramanyam & A Parvathesam.
2. We are not granting time to file rejoinder in the matter as Ld. Counsel for the Respondent submits that no new facts have been brought in the reply. Therefore, rejoinder is not permitted to be filed. We asked the

Counsel for the applicant to make the submission, however, he seeks adjournment on the ground that arguing Counsel Mr. Shadab Khan is not available. It is noted that different advocates have been appearing in this application on different dates. No further adjournments will be granted. List on **16.05.2024** for final hearing.

**I.A. 2863/2023**

1. Adv. Rashad Irani for R-4 seeks time to file reply. One last and final opportunity is granted to file reply after serving a copy on the other side. Ld. counsel applicant submits that Income Tax Department has been served by RPAD on 14.03.204. Income Tax Department shall file reply after serving a copy on the other side within two weeks. List on **05.06.2024**.

**I.A. 731/2023**

At the request of the parties, list on **02.05.2024**.

**I.A. 2939/2022**

At the request of the parties, list on **05.06.2024** for final hearing.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)